

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 12<sup>th</sup> April, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Appeal No. 49/2018</b> (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
<b>FOR ADMISSION</b>			
2.	Appeal No. 53/2018 (M.A. No. 522/2018 & M.A. No. 523/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant
3.	Original Application No. 143/2018	Bidyutprava Das Vs. State Pollution Control Board Odisha & Ors.	Mr. Sidhartha Mishra, Adv. for Applicant
4.	Original Application No. 168/2018 (M.A. No. 467/2018)	Lakhan Singh Vs. State of M.P. & Ors.	Mr. Gautam Kumar, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Appeal No. 33/2017	Himanshu Thakkar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Ms. Pushp Gupta, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Balendu Shekhar, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Singhal, Adv. Dr. Sandeep Singh, Adv. for State of UP
6.	Appeal No. 34/2017	Conservation Action Trust & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellants  Mr. Keshav Mohan, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. B. V. Niren, Adv. for R-4 Mr. V. K. Shukla, Adv. for R-5 & 6 Mr. Rajul Shrivastava, Adv. for MPPCB
7.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Ms. Sakshi Popli, Adv. for MoEF  Ms. Sakshi Popli, Adv. for MoEF Mr. Gautam Singh, Adv. Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra, Adv. Mr. Rahul Verma, AAG for Uttarakhand Mr. B. V. Niren, Adv. for MoWR
8.	<b>M.A. No. 1540/2017 IN</b> Original Application No. 255/2016	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant  Mr. Mukesh Verma, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand

9.	Original Application No. 116/2018 (M.A. No. 317/2018)	Varun Sheokand Vs. Union of India & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. B. V. Niren, Adv. for R-8 Mr. I. K. Kapila, Adv. for R-9
<b>FOR HEARING</b>			
10.	<b>Execution Application No. 32/2016 IN</b> O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. for R-5 Mr. Puneeth K.G. & Mr. Sunil Fernades, Adv. for R-3, 4, 7 to 11 Ms. Aanchal Mullick, Adv. for R-6 Mr. B. S. Billowria, Adv. for R-13 & 14 Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHA
11.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. G. M. Kawoosa, Adv. Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal, Sr. Adv. for DDA
12.	Original Application No. 194/2016 (M.A. No. 201/2018)	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Arun Kaushal, Adv. for R-7 & 8
13.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA
14.	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravindra Kumar, Adv. for R-3 Dr. Vijendra Mahndiyan, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh Kumar Singh, Adv. Mr. Sumit Gahlawat, Adv. Ms. Puja Kalra, Adv. for SDMC & NDMC

15.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for R-5
16.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti  Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Adv. for Applicant  Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Pinaki Mishra, Sr. Adv. with Ms. Shyel Trehan, Adv. for r-4 Mr. Darpan Wadhwa, Adv.
17.	Original Application No. 144/2017	K. P. Singh & Ors.  Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant  Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for State of UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv.
18.	Original Application No. 244/2017 (M.A. No. 463/2017)	Sukhvinder Singh  Vs. State of Haryana & Ors.	Ms. Shweta Jain, Adv. for Applicant  Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. A. R. Takkar, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv.
19.	Original Application No. 260/2017	Kiran Singh  Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5 Mr. Anand Shri for R-6
20.	Original Application No. 392/2017	Sangeeta Kumar  Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan

Date : 12<sup>th</sup> April, 2018  
Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
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HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER

HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER

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<b>FOR ADMISSION</b>			
21.	<b>Review Application No. 08/2018</b> (M.A. No. 291/2018 & M.A. No. 292/2018) IN O.A. No. 121/2014	Yogendra Mohan Sengupta Vs. Union of India & Ors.	Dr. Sarbjit Sharma, Adv. for Applicant

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22.	<b>Review Application No. 05/2018 IN</b> O. A. No. 584/2016	Lt. Gen. Satwant Singh Dahiya, AVSM, VSM (Retd.) Vs. Ministry of Environment & Forests & Climate Change & Anr.	Mr. Ardhendumauli Kumar Prasad, Adv. for Applicant

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23.	<b>Review Application No. 06/2018</b> (M.A. No. 195/2018) IN O.A. No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. S. Udaya Kumar Sagar, Adv. for Applicant
24.	<b>Review Application No. 07/2018</b> (M.A. No. 287/2018 & M.A. No. 288/2018) IN O. A. No. 124/2015 & O. A. No. 127/2016	Sumitra Devi Vs. Central Pollution Control Board & Ors.	Mr. Anuj Bhandari, Adv. for Applicant

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)